NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.83/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Bipinchandra Gandhi

V/s. M/s. Bridge Infomatics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. ATAY KUMAR Practiving
Canfany Secretary
For Respondents

2 SUNDARAN KATHIRESON Practising Company Secretary Skatting

ORDER

C.P. No. 83/397, 398/CLB/MB/2014

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 27th January, 2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

v. NALLASENAPATHY
Member (Technical)

Dated: 08.12.2016